



IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL

ON THE 27<sup>th</sup> OF MARCH, 2025

MISC. PETITION No. 689 of 2025

*SMT. SANTRA BAI DEAD THROUGH LRS YASHPAL  
RAGHUWANSHI*

*Versus*

*MAHENDRA SINGH @ MOHAN SINGH AND OTHERS*

.....  
Appearance:

*Shri Priayank Khandelwal, learned counsel for the petitioner.*

*Shri Shiv Kumar Raghuwanshi, learned counsel for the respondents No.1 to 7.*

*Ms. Shraddha Tiwari, learned Panel Lawyer for the State.*

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ORDER

Learned counsel for the petitioner prays for withdrawal of this petition with liberty to produce the witnesses who have attested the Will and the adoption deed on the next date of hearing.

With the aforesaid observation, petition is dismissed as withdrawn.

(VIVEK AGARWAL)  
JUDGE